



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Distribution of Criminal work amongst the Law Officers
in the Jammu Wing of the Hon'ble High Court.

Government Order No: 1738 -LD(A) of 2017.
Dated : 09 - 05 - 2017.

In supersession of all pervious orders issued on the
subject from time to time, sanction is accorded to the
distribution/allocation of Criminal acquittal appeals/cases/Habeas
Corpus cases amongst the Law Officers in the Jammu Wing of
the Hon'ble High Court shall stand distributed as shown against
each:-

S. No	Name of the Law Officer and Designation S/Shri	Districts allotted
1.	S. S. Nanda, Senior Additional Advocate General	Jammu excluding Court of 2 nd Additional District and Sessions Judge and 3 rd Additional District and Sessions Judge
2.	Smt. Seema Khajuria Shekher, Senior Additional Advocate General	Doda
3.	Waseem Sadiq Nargal, Senior Additional Advocate General	Rajouri
4.	Ravinder Gupta, Additional Advocate General	Udhampur
5.	L. K. Moza, Additional Advocate General	Kathua
6.	Rajint Singh Jamwal, Deputy Advocate General	Ramban
7.	Ehsan Mirza, Deputy Advocate General	Samba

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